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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ W.P.(C) 5353/2025

OKECHUKWU FRANCIS CHIBUIKE .....Petitioner

Through: Advocate (appearance not given)

versus

UNION OF INDIA & ANR. .....Respondents

Through: Mr. Sharang Dhulia, CGSC along with Mr. Chetan Jadon and Ms. Shivangi Rajawat, Advocates for R-1 and R-2.

CORAM:
HON'BLE MR. JUSTICE SACHIN DATTA

O R D E R

% 10.11.2025

Learned counsel for the petitioner seeks to withdraw the present petition. The same is, accordingly, dismissed as withdrawn.

SACHIN DATTA, J

NOVEMBER 10, 2025/r

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